

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 243/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES: M/s. Housing Development Corporation Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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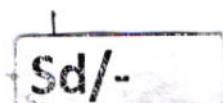
ORDER

MA 50/2017 IN CSA 43/230-232/NCLT/MB/MAH/2017
MA 51/2017 IN CSA 44/230-232/NCLT/MB/MAH/2017
MA 52/2017 IN CSA 45/230-232/NCLT/MB/MAH/2017
MA 53/2017 IN CSA 46/230-232/NCLT/MB/MAH/2017
MA 54/2017 IN CSA 47/230-232/NCLT/MB/MAH/2017
CSA 243/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on **24.08.2017**.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)